

Serial No. of Order	Date of Order	Order with Signature	
3	13-10-95	On the submission of learned Senior Standing Counsel, Shri Ashok Mishra, on behalf of Shri U.B. Mohapatra, as counter-affidavit has not been filed, adjourned to 2.11.1995.	ADJ to 5-9-95 For admn. Pl. By <u> </u> 4-9-95 Bench.
4	2.11.95	At the request of respondents' counsel further three weeks time granted finally to file counter. VICE-CHAIRMAN MEMBER (ADMINISTRATIVE)	Speed post Cor not deposited For order Pl. By <u> </u> 7/9/95 Regs
5	23-11-95	Shri Naresh Barad for Shri B.Pr.Das seeks permission to withdraw this Application. Permission granted. The Original Application dismissed as withdrawn. Vice-Chairman Member (Admn.)	Cost of Speed post deposited today on 7.9.95 Notice to all Respt. may be sent by reg/Ad post and by speed post to R. 2. By <u> </u> Minch 7/9/95 07.09.95 SO(g) Notice regarding Admn. were sent. AR returned from R. 1. Counter not filed. ADJ to 11.10.95 For Admn. Pl. By <u> </u> 10/10/95 Bench